WRITTEN ANSWERS TO QUESTIONS

VIOLATION OF INDIAN TERRITORIAL WATERS BY CHINESB SUBMARINES

•700. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to Mate:

(a) whether it is a fact that the Chinese submarines have violated Indian territorial waters recently many times;

(b) if so, what are the details thereof; and

(c) what steps are being taken to prevent such further violations?

THE MINISTER OF DEFENCE (SHRI V. B. CHAVAN): (a) to (c) On two occasions recently a submarine had been sighted in the Andaman and Nicobar waters. However, as the submarine dived immediately on being spotted, it has not been possible to identify the nationality. steps have been taken to prevent violation of Indian territorial waters but it will not be in the public interest to disclose the details of these measures.

INDO-PAKISTAN CONFERENCE

•702. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan has asked for an Indo-Pakistan Conference to discuss outstanding problems of the two countries; and

(b) *if* so, what Is the reaction of Government in the matter?

THE MINISTER OF STATE m THE MINISTRY OF EXTERNAL AFFAIRS (Shrimati Lakshmi N. Menon): (a) No, Sir.

(b) Does not arise.

वंदेशिक प्रचार विभाग

*704. श्वी लक्ष्मी नारायण दासः क्या बैदेशिक-कार्यं मन्द्रां यह बताने की कृपा करेंगे कि : (क) क्या यह सच है कि वैदेशिक प्रचार विभाग की समस्त प्रेस विज्ञप्तियों इत्यादि का हिन्दी में अनुवाद पत्न सूचना कार्यालय के हिन्दी अनुभाग में होता है; और

(ख) क्या वैदेशिक प्रचार विक्षाग में हिन्दी समाचार पत्नों के लिए हिन्दी में समाचार तैयार करने की कोई व्यवस्था नहीं है ?

t [EXTERNAL PUBLICITY DIVISION

•704. SHRI L. N. DAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that all the Press Communiques etc. of the External Publicity Division are translated into Hindi in the Hindi Section of the Press Information Bureau; and

(b) whether there is no arrangement in the External Publicity Division for preparing news in Hindi for Hindi newspapers?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह)ः (क) विदेश प्रचार प्रभाग द्वारा जो सामग्री झख्खार वालों को दी जाती है, उसका हिन्दी अनुवाद प्रेस इन्फार्मेशन व्यूरो तैयार करता है ;

(ख) विदेश प्रचार प्रभाग अख़बारों के लिए ख़बरें सैयार नहीं करता । परन्तु, विदेश मन्त्रालय से सम्बद्ध मामलों पर जो महत्वपूर्ण वक्तब्ध होते हैं, उन्हें बहु अपनी एर्जेसियों के ढारा और प्रेस इन्फार्मेशन ब्यूरो के ढारा जारी करता है ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINBSH SINGH): (a) Press releases issued through the External Publicity Division are translated into Hindi by the Press Information Bureau.

(b) The External Publicity Division does not prepare news for any newspapers. It does, however, release through its own agencies and that of the Press Informa-

t[] English translation.

hon Bureau important statements on matters connected with the Ministry of External Affairs.]

U. N. CHARTER

*705. SHRI S. K. VAISHAMPAYEN: Wfll the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal to revise the United Nations Charter, and

(b) if so, what are Government's views In the matter?

THE MINISTER OF STATE m THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) and (b) There is only one proposal before the United Nations regarding the revision of the U.N. Charter, namely the expansion of the membership of the Security Council from 11 to 15 and of the Economic and Social Council from 18 to 27. At its 18th Session in 1963, the U.N. had adopted a resolution in this regard and had recommended to Member States to complete ratification of the amendments by September 1, 1965. India had co-sponsored and supported that resolution. India has already deposited with the U.N. Secretariat its instrument of ratification of the amendments proposed in the General Assembly's resolution. Although vague suggestions have been made in several quarters to review and revise the U.N. Charter, no concrete proposals have been made in this regard in the United Nations.

PROGRAMME EXECUTIVES IN A.I.R.

•712. SHRI P. K. KUMARAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the main duties of the Programme Executives in the AH India Radio; and

(b) how many hours of work they are expected to put in per day?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) The main duties of the Programme Executives in All India Radio •re:—

- to Questions 4982
- (i) Planning and co-ordination of programmes;
- (ii) Organisational work connected with programmes;
- (iii) Programme production;
- (iv) Public relations; and
- (v) Certain administrative functions.
- (b) At least seven hours.

USE OF U.S. ARMS BY PAKISTANI TROOPS ON CEASE-FIRE LINE IN KASHMDI

*714. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFATRS be pleased to state:

(a) whether it is a fact that a fresh protest note has been sent to the Government of the United States of America regarding use of American arms by Pakistani troops on the cease-fire line in Kashmir;

(b) if so, the nature of the protest note tent; and

(c) what reply has been received from that Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) to (c) In the early part of this month, the question was discussed again with the U.S. Government by our Embassy im Washington. The U.S. Government is considering the matter.

RULES FOR CANTONMENT BOARD Employees

•717. SHRI T. V. ANANDAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the All India Cantonment Board Employees Federation, Ambala Cantonment, submitted their views on the draft rules for Cantonment Board employees published in the Gazette of India on 31st October, 1963;

(b) if so, what action has been taken thereon; and

(c) when the rules will be brought into force?